

**THE MINISTER OF STATE IN
THE MINISTRY OF COMMERCE
AND CIVIL SUPPLIES AND CO-
OPERATION (SHRI ARIF BEG) :**

(a) Meat exports from India during last three years were as follows:—

1975-76	Frozen Meat	4131.8 Tonnes
	Fresh Meat	1244.6 Tonnes
1976-77	Frozen Meat	8295.7 Tonnes
	Fresh Meat	3113.7 Tonnes
1977-78	Frozen Meat	9112.0 Tonnes
(Provisional)	Fresh Meat	6227.0 Tonnes

(b) Live milking animals are not normally allowed for export. Only cattle for breeding purposes are allowed within a limited ceiling and export is canalised through Indian Dairy Corporation. In so far as animals required for meat purposes are concerned, only culled female and castrated male not useful for breeding and draught purposes are permitted for export. The total number of live animals exported from India during the last three years is given below:—

	1975-76	1976-77	1977-78
Bovine Cattle	92	31.3	5240*
Sheep & Goats	601	11,815	105020*
*Provisional			

(c) No, Sir.

(d) It is not intended to stop export of animals from India.

**Loan given by ICICI to Western India
Match Company**

1813. DR. SAROJINI MAHISHI :
Will the Minister of FINANCE be pleased to state:

(a) whether it has come to the notice of the Government that Industrial Credit and Investment Corporation of India handed out a loan of Rs. 90 lakhs to Western India Match Company recently;

(b) whether it is also a fact that this loan was given to help that company in manipulating its share prices;

(c) what were the terms of the loan and the purpose for which it has been utilised; and

(d) whether any inquiry has since been conducted and if so, with what results?

**THE MINISTER OF FINANCE
(SHRI H. M. PATEL) :** (a) The I.C.I.C.I. sanctioned two rupee loans aggregating Rs. 88 lakhs—one of Rs. 60 lakhs in August 1975 and the other of Rs. 28 lakhs in September, 1975 to the Western India Match Company.

(b) No, Sir.

(c) The loans carry interest at the rate of 11 per cent per annum and were secured against equitable/first mortgage and hypothecation of moveables.

Besides, the ICICI had an option to convert upto Rs. 15.84 lakhs out of the loan of Rs. 60 lakhs into equity shares of the company at a premium of Rs. 3.20 per equity share of rupee 10 each during the period July, 1, 1976 and June 30, 1978.

The rupee loan of Rs. 60 lakhs has been utilised by the company for expanding the capacity of its paper plant at Calcutta and Splint unit at Port Blair and for modernisations/replacement programmes of its other plants.

The rupee loan of Rs. 28 lakhs was sanctioned to the company for meeting a part of cost of setting up a Technical Training Institute at Madras. Out of this loan only Rs. 7 lakhs have been disbursed for meeting a part of the cost of setting up of the Institute and the balance would be disbursed after the company obtains clearance under Urban Land (Ceiling and Regulation) Act, and makes further progress towards setting up the Institute.

(d) Does not arise.